

STATEMENT

Comparative situation of forest cover 1983 and 1991 assessment

Area in Sq.Km.

S.No.	State/UTs.	1987 assessment	1993 assessment
1	2	3	4
1.	Andhra Pradesh	50,194	47,256
2.	Arunachal Pradesh	60,500	68,661
3.	Assam	26,386	24,508
4.	Bihar	28,748	26,587
5.	Goa (including Daman & Diu)	1,285	1,250
6.	Gujarat	13,570	12,044
7.	Haryana	644	518
8.	Himachal Pradesh	12,882	12,502
9.	Jammu & Kashmir	20,830	20,443
10.	Karnataka	32,264	32,343
11.	Kerala	10,402	10,336
12.	Madhya Pradesh	1,27,749	1,35,396
13.	Maharashtra	47,416	43,859
14.	Manipur	17,679	17,621
15.	Meghalaya	16,511	15,769
16.	Mizoram	19,092	18,697
17.	Nagaland	14,351	14,348
18.	Orissa	53,163	47,145
19.	Punjab	766	1,342
20.	Rajasthan	12,478	13,099
21.	Sikkim	2,839	3,119
22.	Tamilnadu	18,380	17,726
23.	Tripura	5,743	5,538
24.	Uttar Pradesh	31,443	33,961
25.	West Bengal	8,811	8,186
26.	Andaman & Nicobar	7,603	7,624
27.	Chandigarh	2	5
28.	Dadar & Nagar Haveli	237	206
29.	Delhi	15	22
30.	Lakshadweep	-	-
31.	Pondicherry	8	-
Total		642,041	640,107

Fair Price Shops

1470. SHRI TARA SINGH : Will the Minister of CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state :

(a) whether there is any compulsion to purchase the wheat, rice and flour with sugar from the Fair Price Shops in Delhi particularly from the Fair Price Shop No. 6867 in Circle No. 40, the Trans-Yamuna area,

(b) whether the Government have issued some directions to the Fair Price Shops in this regard, and

(c) if not, the reasons for compelling the consumers for taking other items with the sugar?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA) : (a) The operational responsibility of implementing the Public Distribution System (PDS) including distribution of PDS commodities through Fair Price Shops rest with State Govts./UT administration. Govt. of National Capital Territory of Delhi have reported that there is no compulsion on consumer to buy wheat, rice and flour with sugar from shop No. 6867 in Circle No. 40 the area of Trans-Yamuna

(b) and (c) Do not arise.

Sugar Mills

1471. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FOOD be pleased to state

(a) whether hurdles are being created in setting up of another sugar mills in the nearby area of Nawabganj Bareilly, Uttar Pradesh;

(b) if so, the details thereof, and

(c) the steps taken to solve the issue amicably?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c) The Central Government has granted two Letters of Intent for establishment of new sugar factories at Nawabganj & Meeraganj in District Bareilly respectively

Consignments of Rice

1472. SHRI B.L. SHARMA PREM : Will the Minister of FOOD be pleased to state:

(a) the quantity of rice consignments received by the Food Corporation of India from Punjab to the port towns of Maharashtra and Andhra Pradesh during the current season;

(b) the per ton prices fixed and actually charged by the FCI on the above consignments

(c) whether the Government have charged less price than the price fixed;